

(d) if not, the reasons thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT):

(a) The monthly average expenditure including the cost of material/chemicals incurred by the Super Bazar Quality Testing Laboratory for testing during the year 1985-86 was about Rs. 16,620 as against the monthly average collection of Testing Fee of about Rs. 32,00/-

(b) Kendriya Bhandar does not have any testing laboratory. However, the endeavour of both the Super Bazar and the Kendriya Bhandar is to sell quality goods at reasonable rates. Prices some times vary depending upon the quality and the rates of pulses prevailing in the market at the time of purchase.

(c) and (d). No, Sir. In addition to food items, the laboratory also tests other items such as soaps, detergents, deodorants, phenyl, aggarbattis, match boxes etc.

#### Injunctions issued and complaints received by MRTP Commission

2650. SHRI KAMLA PRASAD SINGH: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 7350 on 21. 4. 87 regarding

injunctions issued by MRTP Commission and lay on the Table of the House a list of cases in which injunctions were issued by MRTP commission during the last twelve months:

(a) the number of complaints received by Monopolies and Restrictive Trade Practices Commission and Director General of Investigation and Registration for not honouring the stay orders so granted during the last twelve months and the details of action taken on the complaints; and

(b) the measures taken by MRTP Commission and Director General of Investigation and Registration to ensure proper implementation of stay orders?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Cases wherein MRTP Commission has issued injunction orders during the period 1. 11. 86 to 31. 10. 87, are given in the Statement below

(a) and (b) one application of alleged violation of injunction order has been filed before the MRTP Commission and the Commission has directed the respondent party to file its reply thereto. MRTP Act, 1969 empowers the Commission and DG (I&R) to file prosecution in the Court of Session in case there is violation of injunction orders.

#### STATEMENT

LIST OF CASES IN WHICH INJUNCTION ORDERS WERE PASSED BY THE M. R. T. P. COMMISSION DURING THE PERIOD 1. 11. 86. TO 31. 10. 87.

Sl. No	Name of Respondent	Date of order of injunction
1	2	3
1.	M/S. Polar Industries Ltd, Calcutta	11.11.86
2.	M/S. Khaitan Chemicals & Fertilizers limited, New Delhi	17.11.86
3.	Smt. N. Santha Kumari, Kottayam	23.12.86
4.	M/S. Bhargav Clinic, Gaya	8.1.87

1	2	3
5.	M/s. Indian Rayon Corporation Ltd. Bombay.	9.1.87
6.	M/s. TOFIC Leasing Limited, New Delhi	19.1.87
7.	M/s. Modern Suitings Limited, Jaipur	22.1.87
8.	M/s. Universal Luggage Mfg. Co., Bombay.	29.1.87
9.	M/s. Universal Luggage Mfg. Co., Bombay	29.1.87
10.	M/s. Oriental Finance and Exchange, Madras.	19.2.87
11.	M/s. Bharat Overseas Finance & Industrial Investment Corpn. Madras	27.2.87
12.	M/s. Stallion Shox Limited, New Delhi.	27.2.87
13.	M/s. Neha Leasing & Holidays Ltd., New Delhi	2.3.87
14.	M/s. Saurashtra Ball Pen Pvt. Ltd., Bombay	20.3.87
15.	M/s. Nalli Silk Traders, Madras.	25.3.87
16.	M/s. Mangalore Banker & Financial Corporation, Bangalore.	31.3.87
17.	M/s. A. N. Land & Finance Co., Delhi	2.4.87
18.	M/s. Travancore Finance Co., Bombay	3.4.87
19.	M/s. Manjog builders, Bangalore	9.4.87
20.	M/s. Bombay Flour Merchants Association, Bombay and another.	20.4.87
21.	M/s. M. S. Resorts Limited, New Delhi	23.4.87
22.	M/s. Modern Woollens Limited, Jaipur	27.4.87
23.	M/s. L. C. Textiles. Bombay	29.4.87
24.	M/s. Labella Financers, Cochin	5.5.87
25.	M/s. Dalmia Resorts International, N. Delhi.	8.5.87
26.	M/s. South Delhi Holding Pvt. Ltd., N. Delhi.	8.5.87
27.	M/s. Kalaimagal Sabah, Komarapalayan	12.5.87
28.	M/s. Universal Luggage Mfg. Co., Bombay	19.5.87
29.	M/s. P. Champak lal (Assam)& Co, Gawhati	19.5.87
30.	M/s. Indian Reyon Corporation, Veraval	22.5.87
31.	M/s. Jayasakthi Financers, Madras.	26.5.87

1	2	3
32	M/s. Khaitan Chemicals Fertilizers Ltd., New Delhi	27.5.87
33	M/s. Charkha Detergents & Soap Enterprises, Delhi.	1.6.87
34	M/s. Panama Textiles, Bombay	1.6.87
35	M/s. Nalli Silk Traders, Madras.	6.6.87
36	M/s. Professional Farms (P) Ltd., Kurukshetra.	9.6.87
37	M/s Samarias Housing Finance Ltd., Madras.	30.6.87
38	M/s. Eigel Flask Pvt. Ltd., Pune.	2.7.87
39	M/s. Jawahar Chikitsa Kendra, Gaya.	3.7.87
40	M/s. Vaidya Sri Jwala Prasad, Gaya.	3.7.87
41	M/s. Prakash Clinics (R, Amritsar.)	3.7.87
42	M/s. New Life General Finance & Investment Company Limited, Chandigarh	8.7.87
43	M/s. Ansal Resorts & Hotels Limited, N. Delhi	8.7.87
44	M/s. Dhanya Finance & Industrial Inv., Madras	10.7.87
45	M/s. Survodhya Finance & Investment Company Limited Madras	10.7.87
46	M/s. Surya Finance Madras	14.7.87
47	M/s. Oriental Finance & Exchange Company, Madras.	15.7.87.
48	M/s. Bombay Kirana Colour Chemical Merchants Association, Bombay.	17.7.87
49	M/s. Busy Land Development, Midnapur	20.7.87
50	M/s. Shalimar Financers, Cochin	20.7.87
51	M/s. Nagarjuna Malika, Kuitram	20.7.87
52	M/s. Auditya Finance & Investment Ltd., Bombay	22.7.87
53	M/s. Kamal Lochan Corpn, (Bharat). New Delhi	28.7.87
54	M/s. United Enterprises, Nagpur.	3.8.87
55	M/s. Jetling Electronics Ltd., Bombay	10.8.87
56	M/s. Truck Union, Dausa	26.8.87
57	M/s. Goods Transport Operators Union, Alwar.	28.8.87
58	M/s. Shree Foods Limited Khopoli	1.9.87

1	2	3
59	M/s. Punjab Farms & Forest (P) Ltd. Chandigarh.	2.9.87
60	M/s. Milk Food Limited, Patiala.	18.9.87
61	M/s. Disco Electronics Ltd., N. Delhi	7.9.87
62	M/s. New India Financial Corpn. Madras.	9.9.87
63	M/s. Milk Food Limited. Patiala	24.9.87
64	M/s. Indian Shaving Products, Bhiwadi	29.9.87
65	M/s. Indian Shaving Products, Bhiwadi	29.9.87
66	M/s. India Management Development	
67	M/s. Singh, New Delhi.	7.10.87
68	M/s. Peico Electronics & Electricals Limited, Calcutta.	9.10.87
69	M/s. Magnum India Corporation, New Delhi	30.10.87
70	M/s. M. S. Enterprises, New Delhi.	30.10.87
71	M/s. Colades Beverages and another, Sahibabad	15.7.87
72	M/s. S. K. Agro Enterprises (P) Ltd., New Delhi.	12.3.87
73	M/s. Hindustan Proteins Ltd., Ghaziabad.	19.6.87
74	M/s. Gold Valley Agro Development, Bombay.	20.5.87

**Use of Non-conventional raw material for paper making**

2651. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) the extent to which withdrawal of paper production control order will help to improve capacity utilisation in the paper industry; and

(b) the steps being taken to promote use of non-conventional raw materials for paper making?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a)

The question of rationalising the distribution of white printing paper to the educational sector had been engaging the attention of the Government for some time past. The paper industry had also represented to the Government that the operation of the statutory orders for supply of white printing paper had adversely affected the financial health of the Industry. In view of this and having regard to the difficulties faced in implementation, the Paper (Regulation of Production) Order, 1978, and the Paper (Control) Order, 1979, have been repealed with effect from 22nd January, 1987.

(b) In order to promote use of non-conventional raw materials for paper-making, the following reliefs and